

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:330  
ANSWERED ON:13.08.2003  
FAMILY PLANNING PROGRAMME  
KAMBALAPADU E. KRISHNAMURTHY

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the total grant-in-aid provided by the Government to each State for the implementation of Family Planning Programme during the last three years;
- (b) the details thereof, State-wise;
- (c) whether the Government are aware that some States have not utilized the grant properly during the period;
- (d) if so, the details of such States; and
- (e) the effective measures being taken by the Government to encourage the people to adopt small family norm?

**Answer**

MINISTER OF HEALTH AND FAMILY WELFARE AND PARLIAMENTARY AFFAIRS (SMT. SUSHMA SWARAJ)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 330 FOR 13.8.2003

(a) to (d) Funds are provided by Government of India to States for (i) Infrastructure (in cash for salary, rent, contingency; in kind for supply of contraceptives, drugs, vaccines; & towards compensation for sterilisation), and (ii) Other Programmes [Reproductive & Child Health (RCH) Programme; Information, Education & Communication (IEC); Area Projects; National Maternity Benefit Scheme (NMBS); and Empowered Action Group (EAG)]. The releases made during the last three years – 2000-01 to 2002-03, State-wise, are given in Annexure.

The full amount released for Infrastructure is generally spent by the States and any expenditure incurred by them in excess of the releases are claimed by the States as arrears on submission of the audited statement of expenditure. However, in respect of other programmes, the States are unable to fully utilize the grants released to them leading to unspent balance lying with them. The statement at Annexure also indicates the grants-in-aid released and expenditure reported by the States for Other Programmes.

(e) The Government has taken up several initiatives since the adoption of the National Population Policy 2000, to address the issue of growing population. An Empowered Action Group (EAG) has been created to focus on the specific unmet needs of the eight socio-demographically lagging States viz. Bihar, Jharkhand, Madhya Pradesh, Chattisgarh, Uttar Pradesh, Uttaranchal, Orissa and Rajasthan. To improve the access to primary health care facilities at the grass root level, specially in the demographically weaker States, the existing gap of the institutions involved in the delivery of health & family welfare services is being filled up. Compensation money for acceptors of sterilisation and IUD insertion has also been increased significantly. New contraceptives namely IUD 380A and the Emergency Contraceptive pill have been added to the programme.

In order to reduce the infant mortality and maternal mortality, several initiatives for improving neo-natal, infant & maternal care at primary health care institutions have been undertaken under the RCH Programme. Some of the important ones are National Maternity Benefit Scheme, Pulse Polio Immunisation Programme, contractual appointment of staff (ANMs, Public Health Nurse, Safe Motherhood consultants), etc. To involve the NGOs in more meaningful manner, the guidelines have been revised to ensure that NGOs shift from advocacy to service delivery. The Jansankhya Sthirata Kosh has also been established in the Department of Family Welfare with a corpus of Rs. 100.00 crores for mobilizing funds from the national voluntary organizations, corporate sector, industry, trade organizations and individuals to specifically aid projects designed to contribute to population stabilisation.

**ANNEXURE**

**STATE-WISE RELEASES ON INFRASTRUCTURE ( INCLUDING COMPENSATION FOR STERILISATION & SUPPLIES AND OTHER PROGRAMMES (RCH, AREA PROJECTS, IEC, NMBS & EAG) DURING THE LAST THREE YEARS - 2000-2002-03**

(Rs. In lakhs)

## Sl. No. Name of State/UT Infrastructure

	2000-01	2001-02	2002-03	Total
1 Andhra Pradesh	12792.20	14080.39	16895.04	43767.63
2 Arunachal Pradesh	379.17	548.77	487.44	1415.38
3 Assam	7693.03	11039.42	13444.15	32176.60
4 Bihar	18024.50	13876.73	18342.84	50244.07
5 Chhatisgarh	0.00	5093.50	6266.82	11360.32
6 Goa	385.83	341.32	153.35	880.50
7 Gujarat	10479.94	11066.35	12574.04	34120.33
8 Haryana	4115.68	4221.42	4556.41	12893.51
9 Himachal Pradesh	2405.21	2658.33	3202.69	8266.23
10 Jammu & Kashmir	2448.41	2661.76	2812.94	7923.11
11 Jharkhand	0.00	6970.85	7375.96	14346.81
12 Karnataka	10582.62	11442.08	15415.17	37439.87
13 Kerala	6995.28	7176.35	7377.79	21549.42
14 Madhya Pradesh	16297.93	12376.53	10894.87	39569.33
15 Maharashtra	16250.15	17544.21	20308.94	54103.30
16 Manipur	1087.50	1636.48	1475.16	4199.14
17 Meghalaya	764.29	1185.78	1175.70	3125.77
18 Mizoram	505.42	873.80	875.24	2254.46
19 Nagaland	530.27	796.34	954.24	2280.85
20 Orissa	7582.67	8935.83	8805.90	25324.40
21 Punjab	4362.60	4611.20	2458.08	11431.88
22 Rajasthan	13034.87	13214.32	16119.60	42368.79
23 Sikkim	445.57	739.22	548.31	1733.10
24 Tamil Nadu	11617.21	13076.15	14703.65	39397.01
25 Tripura	1082.43	1677.99	1459.83	4220.25
26 Uttar Pradesh	31204.15	30424.64	35952.25	97581.04
27 Uttranchal	0.00	3778.19	2811.56	6589.75
28 West Bengal	12080.77	13305.07	14202.80	39588.64

Total - All States 193147.70 215353.02 241650.77 650151.49

## UTs with Legislature

1 Delhi	1802.81	2090.42	1103.78	4997.01
2 Pondicherry	463.76	487.57	452.16	1403.49

## UTs without Legislature

1 A&N Islands	220.61	238.68	410.23	869.52
2 Chandigarh	237.71	246.67	369.16	853.54
3 D&N Haveli	70.85	67.89	81.99	220.73
4 Daman & Diu	81.54	93.71	124.27	299.52
5 Lakshdweep	43.20	55.45	58.07	156.72

Total (UTs) 2920.48 3280.39 2599.66 8800.53

GRAND TOTAL 196068.18 218633.41 244250.43 658952.02

## Sl. No. Name of State/UT Other Programmes

2000-01 2001-02 2002-03 Total Expenditure reported  
releases out of total releases  
for Other Programmes

1 Andhra Pradesh	5747.89	5382.93	2863.33	13994.15	9900.70
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2	Arunachal Pradesh	192.40	194.87	335.65	722.92	458.46
3	Assam	2835.39	3203.98	897.29	6936.66	6013.43
4	Bihar	2798.06	2407.59	4392.11	9597.76	2663.28
5	Chhatisgarh	314.10	1145.93	823.02	2283.05	305.06
6	Goa	27.45	39.71	30.57	97.73	91.84
7	Gujarat	1374.81	8232.46	1754.02	11361.29	4479.69
8	Haryana	1727.14	1327.67	1348.88	4403.69	3054.71
9	Himachal Pradesh	459.28	286.72	464.04	1210.04	995.54
10	Jammu & Kashmir	579.59	353.66	399.80	1333.05	817.51
11	Jharkhand	37.00	914.93	1015.06	1966.99	0.00
12	Karnataka	5662.01	7252.59	2885.55	15800.15	12966.03
13	Kerala	1230.36	1325.13	1007.42	3562.91	3415.98
14	Madhya Pradesh	3791.78	3499.37	3167.23	10458.38	6365.21
15	Maharashtra	1361.35	4619.57	3761.90	9742.82	4975.60
16	Manipur	438.39	920.13	233.11	1591.63	1452.57
17	Meghalaya	88.95	204.20	118.58	411.73	350.92
18	Mizoram	750.86	790.47	736.27	2277.60	1761.27
19	Nagaland	168.81	177.45	285.11	631.37	373.91
20	Orissa	1869.88	3594.29	1185.09	6649.26	3614.29
21	Punjab	759.91	743.25	387.79	1890.95	1854.96
22	Rajasthan	4918.98	6845.33	3276.08	15040.39	10789.01
23	Sikkim	56.83	94.48	113.99	265.30	132.16
24	Tamil Nadu	4238.56	2825.48	2145.87	9209.91	4063.46
25	Tripura	194.02	539.59	251.16	984.77	462.24
26	Uttar Pradesh	10212.67	13080.28	14673.94	37966.89	30253.43
27	Uttranchal	208.59	632.88	457.21	1298.68	403.62
28	West Bengal	3951.70	4049.46	1592.80	9593.96	9958.89#

Total - All States 55996.76 74684.40 50602.87 181284.03 121973.77

UTs with Legislature

1	Delhi	2332.46	1268.59	768.57	4369.62	4899.55#
2	Pondicherry	34.29	34.35	33.54	102.18	128.40#

UTs without Legislature

1	A&N Islands	43.16	147.59	27.47	218.22	78.58
2	Chandigarh	124.43	31.70	29.17	185.30	70.96
3	D&N Haveli	14.31	25.43	19.06	58.80	40.38
4	Daman & Diu	11.15	19.74	43.21	74.10	36.95
5	Lakshdweep	29.14	20.60	16.35	66.09	35.84

Total (UTs) 2588.94 1548.00 937.37 5074.31 5290.66

GRAND TOTAL 58585.70 76232.40 51540.24 186358.34 127264.43

# The expenditure reported is higher than the releases made on account of the unspent balances available with the States of previous years` releases.